

Seventeenth Loksabha

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Title: Issue regarding the agitating farmers who lost their land for the proposal of the Government of Andhra Pradesh.

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Sir, I would like to talk about a Gandhian way of agitation that is going on in my State of Andhra Pradesh. In our State, from the High Court to the streets around Lord Venkateswara temple, there is a Gandhian way of protest going on. They have obtained the permission from the hon. Court. The farmers gave their land of about 33,000 acres for the proposal of the then Government. They supported it overwhelmingly. The subsequent government wanted to bring in three capitals. That matter is sub-judice. I do not want to get into the nitty gritty of that.

The farmers who have lost all their land wanted to march in a Gandhian way from Amaravati to Tirupati. But the police of our State were creating many hurdles. ... (*Interruptions*) Sir, this is an important issue of my State. ... (*Interruptions*) The police were creating many hurdles. They are badly beating up the people. Law and order is a State Subject and law and order in my State is not being dealt with in the way it should be. ... (*Interruptions*) The fundamental rights of the people are being violated. ... (*Interruptions*) Whoever wants to extend support to them were also not being allowed to go and meet them. ... (*Interruptions*) Sir, let this be recorded. These people are using bad words here. ... (*Interruptions*)

HON. CHAIRPERSON : Shri Krupal Balaji Tumane

- Not present.

माननीय सभापति : श्री अब्दुल खालेक ।

... (व्यवधान)

माननीय सभापति : श्री मिधुन रेड्डी ।

... (व्यवधान)

माननीय सभापति : आप किसी पर आरोप मत लगाएं, आप अपनी बात कहिए ।

SHRI P.V. MIDHUN REDDY (RAJAMPET): Sir, it is not appropriate to make baseless and false allegations in the House. He is raising a State issue.

माननीय सभापति : आप लोग बैठ जाएं । Your leader is speaking.